

लिमिटेड की अन्य परिसंपत्तियों की वसूली, जिनको फिकरहाल वसूल न हो सकने योग्य माना गया था, घाटे की रकम से अधिक हो जायगी। इस समय अनुमान है कि 134 करोड़ रुपये का घाटा है। भारतीय स्टेट बैंक, बैंक ऑफ बिहार लिमिटेड की परिसंपत्तियों की वसूली के लिए सभी सम्भव उपाय कर रहा है।

Panel for Appointments in Public Undertakings

*598. SHRI SOMNATH CHATTERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether the Bureau of Public Enterprises prepares a panel for appointments to managerial positions in the public sector undertakings ;

(b) if so, the number of candidates included in the panel so far and how many of them have been appointed ; and

(c) if appointments have not been made from such panels, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) A Screening Committee, which is serviced by the Bureau of Public Enterprises, has been entrusted with the work of preparing panels of suitable names from the various possible sources—Government services, Public Enterprises as also private sector—for the appointments to top posts in Public Sector Undertakings.

(b) The Screening Committee, which was functioning during 1966 to 1970 had empanelled 595 persons for the various top posts in Public Enterprises. The Screening Committee was reconstituted by Government in August, 1970. This Committee has so far empanelled 105 persons.

Since 1966, 137 empanelled persons have been appointed to the top posts. However, during 1968 to 1970, Government had laid down that empanelment would not be a pre-condition to the appointment of managers of Public Enterprises to top posts in the same undertaking, where they are working.

(c) According to information available, 32 incumbents of top posts in Public Enterprises have been appointed without insisting on the condition of empanelment. (This excludes the appointments covered by the special dispensation for promotions to top posts within the individual enterprises in vogue during 1968 to 1970). The necessity of making these appointments arose due to non-availability of suitable persons in the panels for some of the specialised posts at the top level.

Reported Misappropriation of Rupees 20 Lakhs by the Staff of Khar Branch of the Union Bank of India, Bombay

*599. SHRI RAM KANWAR : Will the Minister of FINANCE be pleased to state .

(a) whether over 20 lakhs of rupee have been misappropriated by the staff of the Khar branch of the Union Bank of India in Bombay.

(b) the action, if any, taken against the persons involved in the misappropriation of the Bank money, and

(c) whether any action has been taken against senior officers responsible for supervising and auditing the accounts ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) Yes Sir, the amount misappropriated is reported to be Rs. 20,30,300/—

(b) The Agent and the Head shroff of the branch involved in the misappropriation have been arrested and remanded in custody.

(c) The bank has arranged for a team of Auditors to screen all operations of the Cash Department at the Branch. Action against officers responsible will be considered in the light of findings of Auditors.

Asian Education Ministers Conference held in Singapore

*600. SHRI BIBHUTI MISHRA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether 20 nation Asian Education